NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/196/2016

NAME OF THE PETITIONER(S) : B.R. Lokesh

NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital) Represented by Signature KANNAN P.T. ADVOCATE FOR FOR MK FOX MANDAL RESPONDENT (NO. 3-5 1.

3. K.RAMBAMY & Counsel for Respond No. 1 as Counsel her R2 T.v.P.SerVil GN.MOHAN KUMAR

4. G. v.P. Saivil

ORDER

Counsels representing both the parties are present. At request of both the counsels time extended for final hearing. Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)